

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The supply target of 327.54 Million Tonnes of coal and coal products was fixed in the Annual Action Plan for supply to power utilities from CIL sources for 2011-12.

(c) As per Central Electricity Authority (CEA)'s report, the coal stock with power utilities as on 20.03.2012 was 12.73 Million Tonnes equivalent to 10 days requirement. During April 2011-February 2012, against the *pro-rata* supply target of 296.462 Million Tonnes for Power Utilities from CIL sources, supply was 281.395 Million Tonnes (Provisional), with 95% materialization of target, which indicates growth of 2.2% over despatches of 275.236 Million Tonnes in the corresponding period of previous year.

(d) An inter-ministerial sub-group under the Chairmanship of Joint Secretary, Ministry of Coal meets regularly to take stock of the coal stock position at power plants and *inter-alia*, suggests measures for augmentation of coal supplies to the power plants having less than 7 days coal stock.

#### **Coal requirements of power plants**

1248. SHRI R.C. SINGH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the Prime Minister's Office (PMO) has given directive to the Coal India Limited (CIL) that the company must meet at least 80 per cent of the coal requirements of power plants or get ready to pay a penalty;

(b) if so, the details thereof; and

(c) how CIL proposes to honour this directive?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The Government has decided after consultation with the concerned Ministries that Coal India Limited (CIL) will sign Fuel Supply Agreements (FSAs) with power plants that have entered into long term Power Purchase Agreements (PPAs) with Distribution Companies (DISCOMS) and have been commissioned/would get commissioned on or before 31st March, 2015. It has been estimated that about 477 million tonnes of coal will be required in the terminal year of the Twelfth Plan (2016-17) for meeting the requirement of linkages to power sector by CIL, if 100% Power Purchase Agreements (PPAs) are in place. The actual coal commitment would depend upon the percentage of PPAs signed.

(c) The estimated coal production by Coal India Limited by the end of terminal year of Twelfth Plan period (2016-17) is estimated at 615 Million Tonnes, which will be adequate to meet the demand of the said FSA holders. However, in case of any shortfall in fulfilling its commitments under the FSAs from its own production, CIL may arrange for supply of coal through imports or through arrangements for obtaining coal from State/Central Public Sector Undertakings (PSUs) who have been allotted coal blocks and have started production of coal but have not commissioned their end use plants.